

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2169**  
(TO BE ANSWERED ON 12.05.2016)

**LATERAL ENTRY INTO THE INDIAN ADMINISTRATIVE SERVICES**

2169. SHRI VIJAY GOEL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Ministry is planning to consider to hire laterally for senior level posts owing to the lack of specialized knowledge currently in the system, if so, the details thereof; and
- (b) if not, the reasons for not considering to hire laterally given the numerous benefits and recent success of lateral entrants?

**ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): Officers at senior level of Deputy Secretary and above in the Government of India are appointed under Central Staffing Scheme on the basis of their experience and suitability as per the established procedure. Recently, a person with expertise in the sector has been appointed as Secretary, Ministry of Drinking Water and Sanitation on contract basis. Besides, Secretaries of Scientific Ministries / Departments are appointed from amongst eminent scientists.

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